

**Community Development Schemes**

- \*924. **Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**  
**Shri S. M. Banerjee:**  
**Shri George Fernandes:**  
**Shri D. C. Sharma:**  
**Shri S. C. Samanta:**  
**Shri A. K. Kisku:**  
**Shri Tridib Kumar Chaudhuri:**  
**Shri Yashpal Singh:**  
**Shri D. N. Patodia:**  
**Shri C. C. Desai:**  
**Shri Maharaj Singh Bharati:**  
**Shri Parthasarathy:**  
**Shri Ram Kishan:**  
**Shri K. Lakkappa:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the non-Congress Governments in various States have suggested changes in regard to the structure of the Community Development Scheme;

(b) if so, the main features thereof; and

(c) the reaction of Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri M. S. Gurupadaswamy): (a) No, Sir.

(b) and (c). Do not arise.

**Weather Forecasting**

\*925. **Shri Nitiraj Singh Chaudhary:** Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether computers are proposed to be used for long-range weather forecasting.

(b) if not, whether present arrangements are sufficient for the purpose;

(c) if so, the reasons for the forecasts either being wrong or uncertain; and

(d) the steps taken to make weather forecasts more definite?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Not in the immediate future.

(b) The present methods for long-range forecasts generally meet the requirements.

(c) Verification of forecasts issued during the last 30 years shows that about 75 per cent of the forecasts had proved to be correct.

(d) During the Fourth Plan period, it is proposed to improve long-range forecasting by adopting statistical, synoptic and dynamical methods.

**Bar Council of India**

\*926. **Shri D. C. Sharma:** Will the Minister of Law be pleased to state:

(a) whether it is a fact that more than 1,200 lawyers holding Urdu and Hindi "sanads" would be affected if a Resolution passed by the Bar Council of India in March, 1967 is applied to them;

(b) if so, the steps taken or proposed to be taken to protect their interests; and

(c) the outcome thereof?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) The Government is not aware of any such resolution passed by the Bar Council of India.

(b) and (c) Do not arise.

**Bombay Port Trust**

\*927. **Shri Yashpal Singh:** Will the Minister of Transport and Shipping be pleased to state:

(a) whether there is any discontentment amongst the employees of the Flotilla Section of the Bombay Port Trust on the issue of overtime allowance;

(b) if so, for how long the demand was pending; and